

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**



PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SNIHA -MEMBER TECHNICAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.09.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 412/9/HDB/2018
NAME OF THE COMPANY	Nagarjuna Fertilizers & Chemicals Ltd
NAME OF THE PETITIONER(S)	K P R Agrochem Ltd
NAME OF THE RESPONDENT(S)	Nagarjuna Fertilizers & Chemicals Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CHALLA GUNARANTAN M. SRIDHAR	Adv/s	9603488093	
E. Venkateswar Reddy	Adv.	9866836554	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nithi Bandy	Adv	7032416377	

**ORDER**

Counsels representing both sides are present. They stated that matter has been settled between the parties and to that effect they have filed a joint memo of settlement. Memo is taken on record which forms part of the order. Accordingly, CP (IB) No.412/9/HDB/2018 is closed as settled vide separate order.



**MEMBER TECHNICAL**



**MEMBER JUDICIAL**

AS